

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.338
CAA-79 /ND/2020

IN THE MATTER OF:
Oswal Exports (P) Ltd and 2.SKA Holdings (P) Ltd
(Earlier SKA Holdings Ltd)

..APPLICANT

SECTION
U/s 230-232

Order delivered on 21.10.2021

CORAM:
SHRI BACHU VENKAT BALARAM DAS,
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

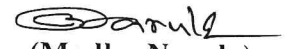
PRESENT:

For the Applicant :
For the CD :
For the Intervener : Kunal Sharma and Zehra Khan, Standing Counsels and Shreya C
Choudhary, Advocate for Income Tax Department

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 07.12.2021.


(Madhu Narula)
Court Officer